

BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

THIRTY-EIGHTH REPORT

(Presented on 14.5.2012)

The Business Advisory Committee held a sitting on Thursday, the 10th May, 2012.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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| (1) The National Housing Banks (Amendment) Bill, 2012.
<i>(Consideration and passing)</i> | 2 hours |
| (2) The Administrator's General (Amendment) Bill, 2012, as passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 1 hour |
| (3) The Protection of Children from Sexual offences Bill, 2011, after it is passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 3 hours |
| (4) The Motor Vehicles (Amendment) Bill, 2012, as passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 2 hours |

Contd...2/-

- (5) The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2011. 2 hours
(Consideration and passing)

NEW DELHI;
10th May, 2012
Vaisakha 20, 1934 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.